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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/ 2016	For Hearing	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **R. UDAYAKAR**

APPLICANT

Udayakar

Counsel for petitioner is present. Report from ROC is not received. Counsel reported that he will follow up with the ROC and see that the report is sent.

List it on 02.11.2017.


MEMBER (J)


MEMBER (T)